


27th October 2017

ORDER

Subject: Direction with regard to exemption from FSSAI clearance in case of import of raw cashew nuts -reg.

It is observed that a lot of raw cashew nut import consignments are referred by Customs to FSSAI for clearances since the raw cashew nut has been listed under Chapter 8 having ITC HS Code-08013101. As raw cashew nut is directly not an edible item and used by the cashew processing units as raw material, hence, until the standards of Raw cashew nut are framed, FSSAI need not detain import consignments, which only have a Plant Quarantine angle. However, FSSAI should instead inspect processing units.

This issues with the approval of the Competent Authority.


(S K Yadav)
Director (Imports)

To:

1. Sh. Anil Mehta, Authorized Officer, First Floor, NBCC Place, Bhisham Pitamah Marg, Pragati Vihar, New Delhi-110003
2. Sh. V.K. Pancham, Authorized Officer (JNPT), Food Safety and Standards Authority of India, Unit No.902, 9th Floor, Hall Mark, Business Plaza, Opposite Guru Nanak Hospital, Bandra (East), Mumbai- 400051
3. Ms. Sheetal Gupta, Authorized Officer (Mumbai Airport Sea Port), Food Safety and Standards Authority of India, Unit No.902, 9th Floor, Hall Mark, Business Plaza, Opposite Guru Nanak Hospital, Bandra (East), Mumbai- 400051
4. Sh. D. P. Guha, Authorized Officer/Joint Director, Food Safety and Standards Authority of India, Benfish Tower, 6th floor,31 G N Block, Sector-V, Salt Lake, Kolkata-700091
5. Ms. K. K. Jitha, Authorized Officer, Chennai Sea Port and Airport Food Safety and Standard Authority of India, Ministry of Health & Family Welfare, Central Documentation Complex, (South Wing), Chennai Port Trust, Rajaji Salai, Chennai-600001.
6. Dr. Jesto George, Authorized Officer, Food Safety and Standard Authority of India, Ministry of Health & Family Welfare, First Floor, Marine Building, Malabar Road, North End, Willigton Island, Cochin - 682009 Kerala